

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-540(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.05.2018.**

**NAME OF THE COMPANY: M/s. Rakesh Mehra V/s. M/s. Saha Infratech
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

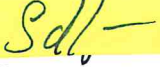
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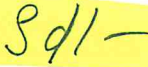
For the Petitioner:		Mr. Samar Singh and Mr. Shreyas Mehrotra, Advocates		
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For the Respondent:		None		
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ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 22nd May, 2018. Corporate Debtor be also served through its Directors. Affidavit of service be filed.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**